

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012

M/S PANTALOON RETAIL (INDIA) LTD.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T., stay, permission to file additional documents and prayer for interim relief and office report)

Date: 22/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Smarhar Singh, Adv.
Mr. Chandra Prakash, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to file the supporting affidavit as proof of service on the standing counsel for the respondent by 9.5.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj